

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

CP 80/2000 in OA 539/99

DATE OF ORDER : 12.10.2000

Between :-

1. K.Surya	11.B.Pydiraju
2. S.Polaiah	12.P.Simhadri
3. N.Ranga Reddy	13.Ch.Ramababu
4. S.Adinarayana	14.P.Ramu
5. K.Bullaiah	15.J.V.Ramana
6. S.Apparao	16.J.Appalanaidu
7. N.Mahalaxmi	17.Juvvalu
8. K.Tararao	18.D.V.R.Murthy
9. M.Sanyasi	19.S.Suryanarayana
10.P.Satyam	20.S.Apparao

...Applicants

And

1. Sri R.N.Malhotra  
General Manager, SE Railway,  
Calcutta-700043.
2. Shri H.K.Padhee,  
Divisional Railway Manager,  
SE Railway, Waltair,  
Visakhapatnam-530004.
3. Shri Vaish,  
Chief Administrative Officer (C),  
S.R.Railway, Chandrasekharpur,  
Bhuvaneswar, Orissa.
4. Shri R.R.Bhandare,  
Chief Personnel Officer,  
SE Railway, Calcutta - 700043.
5. Shri Balakrishna,  
Chief Engineer (C), S.E.Railway,  
Visakhapatnam-530004.

...Respondents

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Counsel for the Applicants : Shri Ch.Sudhakar Babu

Counsel for the Respondents : Shri C.V.Malla Reddy, SC for Rlys

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

 (Order per Hon'ble Shri R.Rangarajan, Member (A) ) . ...2.

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(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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Heard Sri Ch.Sudhakar Babu, learned counsel for the applicants and Sri C.V.Malla Reddy, learned standing counsel for the Respondents.

2. The only contention made by the learned counsel for the applicants is that the order passed by an officer who is not party to the main O.A. In the O.A. Divisional Railway Manager, Waltair, Visakhapatnam is impleaded as Respondent No.2. The Divisional Personnel Officer-I, S.E.Railway is sub-ordinate to him. Hence proper official had replied. Hence the contention of the applicants has to be rejected. Hence the same is rejected. Standing counsel for the respondents produced <sup>ur</sup> reply. Hence the question of contempt does not arise. However, the applicants are at liberty to challenge the reply given to them if they are so advised, in accordance with the law.

3. C.P. Closed. No costs.

*BSJ*  
(B.S.JAI PARAMESHWAR)  
Member (J)  
12.10.00

*R.P*  
(R.RANGARAJAN)  
Member (A)

Dated: 12th October, 2000.  
Dictated in Open Court.

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